

NOTICE

It is hereby brought to the notice of Advocates, litigants and parties appearing in person that the following final hearing matters will be taken up from the cause list dated 8th, 9th, 15th, 16th, October for hearing on 15th October, 2020 and 16th October, 2020 as per the sequence mentioned in Column no. 3:

Sitting	Date	Sr. No. of the matter which will be taken up for hearing.
The Hon'ble Shri Justice M. S. Sonak	15/10/2020 (Thursday)	Final hearing matters pertaining to : 1. Appeal from order: From Sr.No.244 to 253 2. Criminal Appeals : From Sr. 206 (P.H.), 212 (P.H.), 214 (P.H.), 211 (subject to P.H.) & 207 Note: Out of these matters, if any matter/s is/are not taken up on this day, the same will be taken up on 16th October, 2020 in addition to the following pre-scheduled matters.
	16/10/2020 (Friday)	Final hearing matters pertaining to : 1. Appeal from order; From Sr.No. 254 to 260 2.Criminal Appeals : From Sr. No.208, 213, 216, 221, 222, 223, 224 and 225.

By Order

**High Court of Bombay at Goa,
Panaji.**

Date : 14th October, 2020

(Kiran A. Bagi)

Registrar (Judicial)